

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SURYAJYOTI SPINNING MILLS LTD Date of Commencement of Liquidation: 30-06-2023; List of Stakeholders as on Date: 23-09-2025; Name of IP: Mr. Gonugunta Madhusudhan Rao; Process Number: 1; Last 5 digit of registration number: 10360

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	8993750775	3	8958036428		35714347		Annexure 3
4	Unsecured financial creditors	4	497806892	0			497806892.00		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	7	6830039	6	5543372.00		1286667.00		Annexure 6
7	Operational creditors (Government Dues)	6	94647710	5	93826350	821360			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	56	905217945	50	497846652	134949868	272421425		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	351165746	1	236419608.00		114746138.00		Annexure 9
Total		78	10849419107	65	9791672410	135771228	921975469	0	